

Title: Introduction of the Cable Television Networks (Regulation) (Amendment) Bill, 2000. (Amendment of section 5 and 6).

15.48-1/2 hrs.

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): Madam, I beg to move for leave to introduce a Bill to amend the Cable Television Networks (Regulation) Act, 1995.

* Published in the Gazette of India Extraordinary PartII-Section-2, dated 25.2.2000

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Cable Television Networks (Regulation) Act, 1995."

The motion was adopted.

SHRI KIRIT SOMAIYA: I introduce the Bill.
